

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:3304  
ANSWERED ON:10.08.2015  
Allocation of Iron Ore Mines  
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**Will the Minister of MINES be pleased to state:**

- (a) the details of iron-ore mines allotted in the country during each of the last three years and the current year, company-wise and State-wise;
- (b) the number of licence of captive mines granted for iron-ore to steel plants of the public and private sector during the said period, company-wise;
- (c) whether proper assessment has been made to ascertain the quantum of iron-ore deposits in these mines;
- (d) if so, the details thereof, mine-wise; and
- (e) if not, the details of measures being taken by the Government in this regard?

**Answer**

(a) Under the provisions of the Mines and Mineral (Development and Regulation) Act, 1957 and the Rules framed thereunder respective State Governments are the Competent Authority for grant of mining leases. According to information received in Indian Bureau of Mines in the recent past six mining leases for extraction of iron ore have been granted. The details are provided in Annexure-I.

(b) As per the available information with IBM twenty-nine(29) captive iron ore mines (public/private) reported production in the country during 2014-15 with total production of 43,885 thousand tonnes of iron ore. The details of captive mine for iron ore and production there from in Chhattisgarh, Jharkhand, Maharashtra, Odisha and Rajasthan State is given as Annexure-II.

(c), (d) & (e): The assessment to ascertain the quantum of iron-ore in these mines is a continuous process of exploration. The details of the quantum of iron-ore deposits as on 1.4. 2013 is in Annexure-III

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